

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCIVIL APPEAL NO. 5918/2024

DR. VIBHAKUMARI (LECTURER HINDI)

APPELLANT(S)

VERSUS

STATE OF UP AND ORS.

RESPONDENT(S)

Date : 07-11-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI

HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Chandrashekhar, Adv.(Through VC)
Dr. Vinod Kumar Tewari, AOR (Not present)

For Respondent(s) Mr. Samar Vijay Singh, Adv.
Mr. Sanjay Kumar Tyagi, AOR
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.

Mr. S. D. Singh, Adv.
Ms. Bharti Tyagi, AOR
Mr. Ram Kripal Singh, Adv.
Mr. Siddharth Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Learned counsel for the State seeks time to obtain instructions in the matter.
2. List after four weeks.

(POOJA SHARMA)
COURT MASTER (SH)

(NAND KISHOR)
COURT MASTER (NSH)